

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 02.03.2022 (WEDNESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 346 of 2018 & I.A. No. 1650, 1814, 1815, 1816, 1817, 1820, 1849 1982, 2404, 2113, 2114 of 2021 & 284 of 2022	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors. With	Arijit Mazumdar Ankur S. Kulkarni Pranay Goel Kalendra Singh Rakesh Tiwari	Gauri Rasgotra Nikitha Shenoy-R1 Arun Saha-R3 Anindita Roy-R4 to R8 Pankaj Vevek-R13
2.	Comp. App. (AT) No. 347 of 2018	Infrastructure Leasing and Financial Services Ltd. Vs. Union of India & Ors.	Karan Khanna	Gauri Rasgotra
3.	Comp. App. (AT) (Ins) No. 532 of 2020	Ankineedu Maganti Vs. State Bank of India	Shruti Choudhry	
4.	Comp. App. (AT) (Ins) No. 643 of 2021 & I.A. No. 1700 of 2021	Association of Aggrieved Workmen of Jet Airways (India) Ltd. Vs. Jet Airways (India) Ltd. & Ors. With	Dr. KS Ravichandran (CS) S. Manjula Devi	Dhiraj Kumar Totala Tanya Chib-R1 & R3 Raunak Dhillon-R2 Pooja Mahajan-R4
5.	Comp. App. (AT) (Ins) No. 915 of 2021	Rohit Sharma & Ors. Vs. Monitoring Committee Through Ashish Chhawchharia & Ors.	Nidhi Khanna	Dhiraj K. Totala
6.	Comp. App. (AT) No. 118 of 2021 & I.A. No. 367 of 2022	Sonia Khosla & Anr. Vs. Montreaux Resorts (P) Ltd. & Ors. With	Aadya Mishra Deepak Khosla	Jay Salva Anand M. Mishra-R2 to 4 & 6 to 8
7.	Comp. App. (AT) No. 119 of 2021 & I.A. No. 366 of 2022	Montreaux Resorts (P) Ltd. Vs. Ascot Hotels & Resorts Ltd. & Ors.	Aadya Mishra Deepak Khosla	Jay Salva Anand M. Mishra-R2 to R7

For Admission (Fresh Cases)

8.	Comp. App. (AT) (Ins) No. 10 of 2022	Rajeev Lochan Das Vs. Nisharani Mahapatra & Anr.	S. M. Sundaram	Patita P. Bishwal-R1 Neeraj Kr. Gupta-R2
9.	Comp. App. (AT) (Ins) No. 79 of 2022	Suman Chadha Vs. Nilesh Sharma Resolution Professional Today Homes and Infrastructure Pvt Ltd. With	Tavish B. Prasad	Kanishk Khetan
10.	Comp. App. (AT) (Ins) No. 179 of 2022	Suresh Khurana Vs. Nilesh Sharma	Gaurav Rana	Palash Singhai Kartikay Yadav
11.	Comp. App. (AT) (Ins) No. 133 of 2022	Antriksh Vyapaar Ltd. & Ors. Vs. Kamal Nayan Jain	Soumya Dutta	Shaunak Mitra Kamal Nayan Jain
12.	Comp. App. (AT) (Ins) No. 153 of 2022	IDBI Bank Ltd. Vs. Hasti Mal Kachhara Insolvency Resolution Professional of Deegee Cotsyn Pvt. Ltd. & Ors.	Anju Bhshhan Gupta	PCA Ayush J Rajani Khushboo Shah
13.	Comp. App. (AT) (Ins) No. 209 of 2022	Ragi Amit Patel Vs. JFE Shoji Steel India Pvt. Ltd. & Anr.	Malak Bhatt	
14.	Comp. App. (AT) (Ins) No. 587 of 2021 (With Defects)	G.S. Constro & Infra Pvt. Ltd. & Ors. Vs. Gajesh Labhchand Jain & Anr. With	Ranit basu	

For Admission (After Notice)

15.	Comp. App. (AT) (Ins) No. 26 of 2022	Bela Gujarati Vs. Gajesh Labhchand Jain,RP & Anr. With	Sumesh Dhawan	PCA Ayush J Rajaini Khushboo Shah
16.	Comp. App. (AT) (Ins) No. 67 of 2022	Dnyaneshwar Chaudhari & Anr. Vs. Gajesh Labhchand Jain & Ors.	Aman Varma	Ayush J Rajani Khushboo S. Rajan-R1 Sumesh Dhawan-R2 to R5
17.	Comp. App. (AT) (Ins) No. 827 of 2021	Power2Sme Pvt. Ltd. Vs. PSR Aqua and Engineers Pvt. Ltd.	Pankaj Bhagat	Minakshi Jyoti

18.	Comp. App. (AT) (Ins) No. 947 of 2021	Stressed Assets Stabilization Fund (SASF) Vs. Piyush Periwal & Ors. With	Sidhartha Barna	Abhijit Sarkar-R2
19.	Comp. App. (AT) (Ins) No. 1001 of 2021	Sandeep Khaitan, Resolution Professional of national Plywood Industries Ltd. Vs. Piyush Periwal & Ors.	Abhishek Prasad	Abhijit Sarkar-R1-R9
20.	Comp. App. (AT) (Ins) No. 963 of 2021	Axis Bank Ltd. Vs. Maharashtra Threaters Pvt. Ltd.	Kaustav Som	Gokul Anilkumar Aggarwal Kumar Anurag Singh
21.	Comp. App. (AT) (Ins) No. 1059 of 2021 & I.A. No. 310 of 2022	Jain International Trade Organization Vs. Udupi Vasudev Ganesh Naik Liquidator of P & S Jewellery Ltd. With	Geetika Sharma	Aalisha Sharma Nishit Dhruva Prakash Shinde Kaushal Parsekar Abhijeet Sinha- Intervenor
22.	Comp. App. (AT) (Ins) No. 1096 of 2021	Hitesh Vasantlal Bhanushali & Ors. Vs. Udupi Vasudev Ganesh Nayak The Liquidator P & S Jewellery Ltd.	Gaurangi Patil	Udupi Vasudev Ganesh Naik
23.	Comp. App. (AT) (Ins) No. 1082 of 2021 (With Defects)	Punjab National Bank Vs. Animesh Mukhopadhyay & Anr.	Rajesh Kr. Gautam	Animesh Mukhopadhyay Pranay Agarwal-RP

For Hearing

24.	Comp. App. (AT) (Ins) No. 301 of 2021	Gurudeo Exports Corporation Pvt. Ltd. & 3 Ors. Vs. Akash Singhal Liquidator of Amira Pure Foods Pvt. Ltd. & Anr.	Rahul Gupta	RK Gupta-R1 & R2 Swaralipi Deb Roy
25.	Comp. App. (AT) (Ins) No. 422 of 2021	Ranasaria Poly Pack Pvt. Ltd. Vs. Uniworld Sugars Pvt. Ltd. & Anr. With	Archi Agarwal Sahil Tagotra	Abhishek Anand Viren Sharma-R1 Mandeep Kalra Paras Mohon Sharma Srishti Tiwari
26.	Comp. App. (AT) (Ins) No. 741 of 2021	Simbhaoli Sugars Ltd. Vs. Pramod Kumar Sharma, Resolution Professional of Uniworld Sugars Pvt. Ltd. & Ors.	Rachit Batra	G.P. Madaan Abhishek Anand Viren Sharma-R1 Pramod K. Sharma-RP Mandeep Kalra-R3

27.	Comp. App. (AT) (Ins) No. 1000 of 2021	Kotak Mahindra Bank Ltd. Vs. Resolution Professional of Universal Buildwell Pvt. Ltd. With	Vikrant Kumar	Swapnil Gupta
28.	Comp. App. (AT) (Ins) No. 661 of 2021	Kotak Mahindra Bank & Anr. Vs. Resolution Professional of Universal Buildwell Pvt. Ltd. & Anr.	Niharika Sharma	Swapnil Gupta Atul Kr. Kansal-R1 Harshal Kumar-R2
29.	Contempt Case (AT) No. 30 of 2020 in Comp. App. (AT) (Ins) No. 1259 of 2019	Loyal Scaffolding Pvt. Ltd. Vs. Goyala Infra Projects Pvt. Ltd. & Ors.	Sushil Kumar Kabra	Kushagra Bansal-R2 Kushagra Bansal

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By order of Hon'ble Chairperson
-sd/-
Registrar